NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
DAILY CAUSE LIST DATED 01.11.2022 (TUESDAY)

COURT-IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1097 of 2021	Sajan Kumar Satish Kumar Vs. Archon Powerinfra India Pvt. Ltd.	Subodh Kumar	Henna George Arjun Sheth Rajiv Chawla
2.	Comp. App. (AT) (Ins) No. 462 of 2022 & I.A. No. 1210, 1211 & 1212 of 2022	Regional PF Commissioner, Haldwani Vs. Bhupendra Singh Narayan Singh Rajput (IRP) & Anr.	Kaushik K. Dey	Bhupendra Singh Narayan Rajput

For Hearing

3.	Comp. App. (AT)	Suzlon Synthetics Ltd.	Purti Gupta	P.K. Mullick
	(Ins) No. 662-663	Vs.		Sona Mullick
	of 2022 & I.A.	Stressed Asset Stabilization Fund &		Deepak Kochhar-R1
	No. 1815, 1817 of	Anr.		-
	2022			

02:00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

4.	Comp. App. (AT)	Jalesh Kumar Grover	Abhishek Anand	Sanjay Gupta
	(Ins) No. 776 of	Resolution Professional for GPI Textiles		Ajit Mohan-R1
	2022 & I.A. No.	Ltd.		
	2157 of 2022	Vs.		
		The Hongkong and Shanghai Banking		
	(PH)	Corporation Ltd. & Anr.		

5.	Comp. App. (AT)	Zexus Air Service Pvt. Ltd. & Anr.	Aman Vachher	Akanksha Mathur-
	(Ins) No. 363 of	Vs.		IRP
	2022 & I.A. No.	Capt. Samuel Tarig Omer Ahmad		Shoaib Alam
	963, 964, 965 &			
	1338 of 2022			

Note: The Court will rise at 03:00 PM.

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By order of Hon'ble Chairperson
-sd/-

2. Website: www.nclat.nic.in Registrar